

retirement policy in case of officers who stand superseded or who do not have any career advancement prospects.

Unauthorised Huts near IGIA

***354. SHRI JAYANT KUMAR MALHOUTRA:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether it is a fact that buildings are not permitted near airports under the rules;
- (b) whether a large number of unauthorised huts near the Indira Gandhi International Airport, New Delhi are posing a serious threat to flight safety; and
- (c) if so, how these structures were allowed to come up near the airport and what action is being taken to remove these structures to ensure flight safety?

(THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD):

(a) Buildings within 20 Kms. radius of the airport are not allowed in excess of the height prescribed in the rules framed under Section 9-A of the Aircraft, Act, 1934.

(b) and (c) Out of a total area of approximately 5050 acres of airport land, an area of about 4.5 acres is under unauthorised occupation of some hutment dwellers. The Land Acquisition Collector is yet to hand over vacant possession of this land to International Airports Authority of India after clearing the huts. He has been requested to expedite the transfer of land to International Airports Authority of India.

Pension Rules

***355. SHRI GOVINDRAO ADIK:** Will the PRIME MINISTER be pleased to state:

(a) whether there is a proposal under Government's consideration to modify the Pension Rules, particularly relating to "commutation" part;

(b) whether any adverse effect on monthly pension due to commutation rules have come

to the notice of Government; and

(c) if so, the steps taken or proposed to be taken to rectify the situation?

(a) THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) and (b) No Sir.

(c) Does not arise.

Deputy Superintendents of Police stagnating at maximum pay scale in CBI

***356. SHRI DAVID LEDGER:** Will the PRIME MINISTER be pleased to state:

(a) the total strength of Deputy Superintendents of Police in the Central Bureau of Investigation;

(b) whether it is a fact that more than 25 per cent Deputy Superintendents of Police in CBI are stagnating at maximum pay scale; and

(c) if so, reasons therefor?

(THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) The total strength of Dy. SP in the CBI in 293 as on 1.8.94.

(b) No, Sir.

(c) Does not arise.

Aircrafts and Helicopters with States

***357. SHRI K. RAHMAN KHAN:** Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the States which have their own Aircrafts and Helicopters;

(b) the details of the Aircrafts and Helicopters, Statewise;

(c) how many Public Sector and Private Sector Companies are having Aircrafts and Helicopters and what are the names of the Companies;

(d) what are the total landing charges collected by airport authorities from them during 1993-94; and

(e) what are the total arrears of landing charges due to Airport Authorities from the private users?

THE MINISTER OF CIVIL AVIATION AND TOURISM (Shri Ghulam Nabi Azad):
(a) and (b) Names of State Governments / Union Territories and the number of aircraft registered in their names, are given in the enclosed Statement-I, (See below).

(c) 20 Autonomous Bodies / Public Sector and 91 Private Sector companies have aircraft

registered in their names. The names of such companies are given in the enclosed Statement-II (See below).

(d) Total amount of landing charges collected by National Airports Authority & International Airports Authority of India during 1993-94 is Rs. 10318.28 lacs.

(e) Total dues from Air Taxi Operators and private sector companies on account of landing charges payable to National Airports Authority & International Airports Authority of India as on 31.3.94 are Rs. 92.17 lacs.

Statement-I

Names of State Governments owning Aircraft

S.No.	Name of State Govt	Number of Aircraft Registered		
		Airplanes	Helicopters	Total
1.	Govt. of Haryana	20	0	20
2.	Govt. of Punjab	26	2	28
3.	Govt. of Madhya Pradesh	1	3	4
4.	Govt. of Andhra Pradesh	1	1	2
5.	Govt. of West Bengal	1	2	3
6.	Govt. of Uttar Pradesh	18	2	20
7.	Govt. of Maharashtra	4	2	6
8.	Govt. of Orissa	4	0	4
9.	Govt. of Rajasthan	3	1	4
10.	Govt. of Karnataka	1	1	2
11.	Govt. of Jammu & Kashmir	0	1	1
12.	Govt. of Bihar	6	2	8
13.	Govt. of Andaman and Nicobar	1	0	1
14.	Govt. of Gujarat	0	1	1
TOTAL:		86	18	104

NOTE: The above list includes executive aircraft, aerial work aircraft and training aircraft registered in the name of State Governments.

Statement-II

Autonomous Bodies	Public Sector Owners of Airplanes and Helicopters		
	Airplanes	Helicopters	Total
1. Air India Ltd.	26	0	26
2. Bharat Earth Movers	0	1	1
3. Bharat Heavy Electricals Ltd.	4	0	4
4. Coal India Ltd.	3	1	4

Autonomous Bodies	Public Sector Owners of Airplanes and Helicopters		
	Airplanes	Helicopters	Total
5. Gas Authority of India Ltd.	0	1	1
6. Hindustan Aeronautics Ltd.	3	8	11
7. Hindustan Steels Limited	1	0	1
8. IIT, Kanpur	4	0	4
9. I.G. Rashtriya Uran Academy	9	2	11
10. Indian Airlines Ltd.	56	0	56
11. Indian Explosives Limited	1	0	1
12. Indian Railway Construction Company	1	0	1
13. Kudremukh Iron Ore Co. Ltd.	0	1	1
14. National Airport Authority	5	0	5
15. National Aluminium Co. Ltd.	0	1	1
16. National Aeronautics Ltd.	2	0	2
17. Oil and Natural Gas Commission	1	3	4
18. Pawan Hans Ltd.	0	40	40
19. Steel Authority of India Ltd.	4	0	4
20. Vayudoot Ltd. Vayudoot Limited (Agro Aviation Division)	19	0	19
	30	7	37
Total:	169	65	234

Autonomous Bodies	Public Sector Owners of Airplanes and Helicopters		
	Airplanes	Helicopters	Total
1. Air Survey Company of India Ltd.	2	0	2
2. Archana Airways Ltd.	3	0	3
3. Aerial Services Ltd.	2	0	2
4. Agricultural Aviation Pvt. Ltd.	3	2	5
5. Ahmedabad Aviation Academy	2	0	2
6. Air Works India	3	0	3
7. Avindia Pvt. Ltd.	0	1	1
8. Alembic Glass Industries Ltd.	1	0	1
9. Aparna Ashram	2	0	2
10. Associated Airworks Calcutta	1	0	1
11. Aviator's Co-op. Society (P) Ltd.	2	0	2
12. Bangalore Aeronautics Technical Services	3	0	3
13. Bharat Agro Aviation Services Pvt. Ltd.	4	2	6
14. Bharat Commerce Industries Ltd.	3	2	5
15. Bharat Forge Co. Ltd.	1	0	1
16. Birla Jute Mfg. Co. Ltd.	1	0	1
17. Birmi Flying Academy Pvt. Ltd.	1	0	1
18. Bajaj Auto Ltd.	1	0	1
19. Cama Aviation Services	2	0	2
20. Cambata Aviation Pvt. Ltd.	0	1	1
21. Delhi Gulf Airways Services	0	1	1
22. Deeksha Holding Pvt. Ltd.	1	2	3
23. Dr. Jain Airways	0	1	1
24. Damania Airways Ltd.	4	0	4
25. East West Airlines Ltd.	10	0	10
26. East Air Pvt. Ltd.	3	0	3
27. ESSAR Gujarat Ltd.	1	0	1

Autonomous Bodies	Public Sector Owners of Airplanes and Helicopters		
	Airplanes	Helicopters	Total
28. Ferro Scrap Nigam	1	0	1
29. Finolex	1	0	1
30. Futura Travel Ltd.	1	0	1
31. G.W. Balkar Co. Ltd.	1	0	1
32. Gammon India Ltd.	1	0	1
33. Ganpati Aviation	1	0	1
34. George Williamson (Assam)	2	0	2
35. Goldenson Aviation	1	0	1
36. Grasim Industries Ltd.	2	0	2
37. Gulf Helicopters and Air Services	0	1	1
38. H.S. Sobha Singh Pvt. Ltd.	2	2	4
39. Helicopter Services Pvt. Ltd.	0	3	3
40. Himalayan Inst. Hospital Trust	0	1	1
41. Hindalco Industries Ltd.	1	0	1
42. Indamer Co. Pvt. Ltd.	2	1	3
43. India International Airways (P) Ltd.	1	2	3
44. Indian Metal and Ferro Alloys Ltd.	2	1	3
45. IISCO Ltd.	2	0	2
46. Indian Steel and Wire Products Ltd.	1	0	1
47. Industrial Cables (India) Ltd.	4	0	4
48. J.K. Industries Ltd.	1	0	1
49. J.D.S. Appollo Theatre	1	0	1
50. Jet Airways Ltd.	6	0	6
51. Jagson Airlines Ltd.	3	0	3
52. Kalyani Steel Ltd.	1	0	1
53. Karson Aviation	1	0	1
54. Kirloskar Oil Engines Ltd.	2	0	2
55. K. Mahendra Finance Ltd.	1	0	1
56. Lakshmi Machine Works Ltd.	1	0	1
57. Larsen and Toubro Ltd.	1	0	1
58. Lakshmi Mills Co. Ltd.	1	0	1
59. Mahendra and Mahendra Ltd.	2	0	2
60. McDowell and Co. Ltd.	1	0	1
61. Meghdoot Aviation Pvt. Ltd.	1	0	1
62. Mesco Airlines	1	2	3
63. Moitra and Co.	1	0	1
64. Megapode Airlines	1	0	1
65. M.G. Express Ltd.	4	0	4
66. Malhotra Helicopters	0	2	2
67. Metalco Leasing Ltd.	0	1	1
68. Maneckji Aviation Pvt. Ltd.	0	1	1
69. NEPC Airlines	5	0	5
70. PL Finance and Investment Ltd.	0	1	1
71. Pushpaka Aviation Pvt. Ltd.	0	3	3
72. Reliance Transport and Travel Ltd.	0	1	1
73. Rotor and Wing (India) Ltd.	0	1	1
74. R.K. Machine Tools Ltd.	1	0	1
75. Raymond Woollen Mills	1	0	1
76. Reliance Industries	1	0	1
77. Sanghi Aviation	1	1	2
78. Soundaraja Mills Ltd.	1	0	1
79. Suessen Textiles Bearings Ltd.	1	0	1

Autonomous Bodies	Public Sector Owners of Airplanes and Helicopters		
	Airplanes	Helicopters	Total
80. Sundram Finance	1	0	1
81. Sahara India Airlines	1	0	1
82. Saraya Aviation	1	0	1
83. Tisco	3	0	3
84. Trans Bharat Aviation	2	0	2
85. Tata Korf Engineering Services Ltd.	1	0	1
86. Tata Services Ltd.	1	0	1
87. Tata Exports Ltd.	0	1	1
88. Uran Research and Flying Institute	6	0	6
89. UB Air Pvt. Ltd.	0	1	1
90. UP Air Services Society	0	1	1
91. Yadvindra Industries Pvt. Ltd.	1	0	1
TOTAL:	140	39	179

NOTE: Private Individuals and training institutes have not been included in the list.

PSUs Referred to BIFR

*358. SHRI E. BALANANDAN : Will the PRIME MINISTER be pleased to state:

- (a) what is the number of public sector undertakings which are sick and have been referred to BIFR;
- (b) whether studies have been conducted to establish the causes of their sickness; and
- (c) whether, pending decisions by BIFR, the flow of funds at the pre-BIFR level is being maintained?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SMT. KRISHNA SAHI): (a) to (c) As per the amended definition of sickness in the Sick Industrial Companies (Special Provision) Act, 1985 there are 50 Central Government sick industrial Public Sector Enterprises which have been registered by the Board for Industrial and Financial Reconstruction (BIFR), for formulation of revival/rehabilitation schemes. BIFR appoints operating agencies for each such enterprise who also study the causes of sickness before recommending the revival/rehabilitation strategies. Such schemes are enterprise specific. For selected sick public sector enterprises Government give budgetary support and funds for Voluntary Retirement Scheme as per allocations provided in the Budget each year.

Overrated installed capacity of Durgapur, Barauni and Namrup-II Units or HFC

*359. SHRI RAMACHANDRAN PILLAI:

SHRI E. BALANANDAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the installed capacity of the Durgapur, Barauni and Namrup-II units of Hindustan Fertilizer Corporation is overrated;
- (b) if so, the reasons therefor; and
- (c) the steps taken by the Government to determine and declare the actual name plate capacities of the units?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV) : (a) and (b) The installed capacity of the various units of Hindustan Fertilizer Corporation Limited (HFC) was not overrated. However, demands have been made, from time to time, for refixing the capacities based on actual capacity utilisation over the years.

Since HFC has been referred to the Board for Industrial and Financial Reconstruction (BIFR) as a sick company, the refixing of capacities of its units has to be taken up as a part of the overall revival or rehabilitation package.

(c) Name plate capacities of the units are arrived at on the basis of the capacities mentioned by the suppliers of machinery and